

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3380 OF 2009

ACHARYA VIDYA SAGAR TECH.EDUN.STY.

Appellant (s)

VERSUS

STATE OF M.P.& ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T., directions, vacating stay and prayer for interim relief and office report)

WITH W.P(C) NO. 246 of 2008

(With office report)

Civil Appeal NO. 3381 of 2009

(With prayer for interim relief and office report)

Civil Appeal NO. 3382 of 2009

(With prayer for interim relief and office report)

Civil Appeal NO. 3383 of 2009

(With prayer for interim relief and office report)

Civil Appeal NO. 3384 of 2009

(With prayer for interim relief and office report)

Civil Appeal NO. 3385 of 2009

(With prayer for interim relief and office report)

Civil Appeal NO. 3386 of 2009

(With prayer for interim relief and office report)

Civil Appeal NO. 3387 of 2009

(With prayer for interim relief and office report)

Civil Appeal NO. 3388 of 2009

(With prayer for interim relief and office report)

Civil Appeal NO. 3389 of 2009

(With prayer for interim relief and office report)

Civil Appeal NO. 3390 of 2009

(With prayer for interim relief and office report)

Civil Appeal NO. 3391 of 2009

(With office report)

Civil Appeal NO. 3392 of 2009

(With office report)

Civil Appeal NO. 3393 of 2009

(With prayer for interim relief and office report)

S.L.P.(C)...CC NO. 8973 of 2012

(With office report)

Date: 22/08/2012 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Appellant(s) Mr. B.K.Satiya, Adv.

Mr. Raju Ram Chander, Sr. Adv.

Mr. Jasbir Singh Malik, Adv.

Mr. Varun Punia, Adv.

Mr. Nitin Kumar, Adv.

Mr. Mohan Pandey, Adv

Mr. Shakil Ahmed Syed, Adv

Mr. B.K.Satiya, Adv

Mr. Varinder Kumar Sharma, Adv

Mr. Triloki Nath Razdan, Adv

For Respondent(s) Mr. T.S. Doabia, Sr. Adv.
Ms. Sadhna Sandhu, Adv.
Mr. Rashmi Malhotra, Adv.
Mr. SS Rawat, Adv.
Ms. Sushma Suri, Adv.

Mr. M.P. Jha, Adv.
Mr. Ram Ekbal Roy, Adv.
Mr. Harshvardhan Jha, Adv.
Mr. Birender Singh, Adv.

Mr. Vikas Upadhyay, Adv.
Mr. B.S. Banthia, Adv.

Mr. M.P. Jha, Adv.
Mr. Annam D.N. Rao, Adv.

Mr. Mohan Pandey, Adv.

Mr. Shekhar Prit Jha, Adv.

Mr. SK Sabharwal, Adv.

Ms. Anu Gupta, Adv.

UPON hearing counsel the Court made the following
O R D E R

List on 23.8.2012 at 10.30 am.

|(N.K. Goel)
|Court Master

|(Veena Khera)
|Court Master

|